NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

M-16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/04/2017 AT 12.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/90/2017

NAME OF THE PETITIONER(S)

: MEDICI HOLDINGS LTD

NAME OF THE RESPONDENT(S)

: PHOTON INFOTECH PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R·Murpri Senion Advocate (for P.Ruj kuman Ihabakh & Haushini-T)

Counsel for applicant

Hardin!

Salits Paras an Jeni Ach for K. Moule * She far land of long

J. A. LL

Pawan Shahath for

MAHRSH.

lieves for Rito

n.c.s for R-9

le of Tholar

med

ORDER

Senior Advocate Shri R.Murari, Counsel for the applicant present. He has prayed to dispense with the requirements laid down u/s 244 of the Companies Act, 2013. At this juncture, Shri Pavan Jhahath, Counsel for R1 to R5, Shri Sahith Parasan Saani, Counsel for R6 to R8 and Shri V.Mahesh, PCS representing R9 caused appearance. It has been submitted by the Counsel for respondents that they need time to file counter. At their request, time enlarged for filing counter for the application. Put up on 5/6/2017 at 10.30 A.M.

(Ch.Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)